

Annexure-7

Name of the corporate debtor: Saisons Trade & Industry Private Limited; Date of commencement of CIRP 20-04-2022 List of creditors as on 16th July 2022

List of operational creditors (Government dues)

Amounts in Rs.

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?						% of voting share in CoC, if applicable
1	THE ASSISTANT COMMISSIONER OF CUSTOMS DEEC MONITORING CELL	Central Governmnet	04-05-2022	50,85,326	-	Custom Duty	No	NA	-	-	50,85,326	-	Demand Order & Computation of Interest is not Provided
2	DIRECTOR GENERAL OF GST INTELLIGENCE ZONE	Central Governmnet	09-06-2022	1,27,76,19,030	-	Goods & Service Tax	No	NA	-	-	1,27,76,19,030	-	Demand Order & Computation of Interest is not Provided

*The Operational Creditors (Government dues) is subject to further verification of documents/books of the Corporate Debtor. Since, as on date the RP has not been able to get the control and custody of the books of accounts of the Corporate Debtor and accordingly an application under Section 19 of the Insolvency and Bankruptcy Code, 2016 has been filed before the Hon'ble Tribunal.